

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 1208 of 2019

IN THE MATTER OF:

Mr. Akbar Kothawala

...Appellant

Vs

Megamet Steels Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Dhruv Gupta, Advocate

**For Respondents: Mr. Gurcharan Singh, Advocate for Respondent
No. 1
Mr. Parikshit Ahuja, Advocate for Respondent No.
2 & 3.**

ORDER

(Through: Virtual Mode)

18.08.2020 Heard learned Counsel for the parties. Resolution Professional is also present.

Judgment reserved. Parties are directed to file their respective Written Submissions along with case laws, not more than three pages, latest by 24.08.2020.

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)